

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 30.09.2019

NOTICE

Take notice that the following matters adjourned vide Notice dated 25.09.2019 will be listed in the court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 131 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Unimark Remedies Ltd (Through Resolution Professional) & Anr.	26.09.2019	23.10.2019
2.	Comp. App. (AT) (Ins) No. 888 of 2019	Javitri Estates Pvt. Ltd. Vs. Chryso India Pvt. Ltd.& Ors.	26.09.2019	18.10.2019
3.	Comp. App. (AT) No. 185-186 of 2018	Anil Chandanmal Singhvi Vs. Union of India & Ors. With	26.09.2019	24.10.2019
4.	Comp. App. (AT) No. 187-188 of 2018	Devendra Kumar Agrawal Vs. Union of India & Ors. With	26.09.2019	24.10.2019
5.	Comp. App. (AT) No. 189-190 of 2018	Sunil Hasmukhlal Shah Vs. Union of India & Ors. With	26.09.2019	24.10.2019
6.	Comp. App. (AT) No. 192 of 2018	Union of India, MCA Vs. 63 Moons Technologies Ltd. &Ors. With	26.09.2019	24.10.2019
7.	Comp. App. (AT) No. 196-197 of 2018	Jigish Shantilal Sonagara Vs. Union of India & Ors. With	26.09.2019	24.10.2019
8.	Comp. App. (AT) No. 198-199 of 2018	Berjis Desai Vs. Union of India & Ors. With	26.09.2019	24.10.2019
9.	Comp. App. (AT) No. 200-201 of 2018	NishaDutt Vs. Union of India & Ors. With	26.09.2019	24.10.2019
10.	Comp. App. (AT) No. 202-203 of 2018	Prashant Desai Vs. Union of India & Ors. With	26.09.2019	24.10.2019
11.	Comp. App. (AT) No. 204-205 of 2018	Manjay Prakash Shah Vs. Union of India & Ors. With	26.09.2019	24.10.2019
12.	Comp. App. (AT) No. 206-207 of 2018	DiwangSunderrajNeralla Vs.	26.09.2019	24.10.2019

		Union of India & Ors. With		
13.	Comp. App. (AT) No. 208 of 2018	63 Moons Technologies Ltd. Vs. Union of India & Ors. With	26.09.2019	24.10.2019
14.	Comp. App. (AT) No. 209 of 2018	Jignesh Prakash Shah Vs. Union of India & Ors.	26.09.2019	24.10.2019
15.	Competition App. (AT) No. 15 of 2018	Federation of Gujrat State Chemists and Druggists Association &Anr. Vs. Competition Commission of India & Ors. With	26.09.2019	25.11.2019
16.	Competition App. (AT) No. 35 of 2018	Chemists & Druggists Association of Baroda &Anr. Vs. Reliance Agency & Ors.	26.09.2019	25.11.2019
17.	Competition App. (AT) No. 55 of 2018	Hetero Healthcare Ltd. & Ors. Vs. Competition Commission of India & Anr. With	26.09.2019	05.12.2019
18.	Competition App. (AT) No. 75 of 2018	Tapash Ranjan Paul & Ors. Vs. Competition Commission of India & Ors. With	26.09.2019	05.12.2019
19.	Competition App. (AT) No. 76 of 2018	Glenmark Pharmaceuticals Ltd. Vs. Competition Commission of India & Anr. With	26.09.2019	05.12.2019
20.	Competition App. (AT) No. 77 of 2018	B.M. Thakkar & Co. Vs. Competition Commission of India & Ors. With	26.09.2019	05.12.2019
21.	Competition App. (AT) No. 78 of 2018	Dakshay Thakkar Vs. Competition Commission of India & Ors. With	26.09.2019	05.12.2019
22.	Competition App. (AT) No. 85 of 2018	Glenn M. Saldanha Vs. Competition Commission of India & Ors. With	26.09.2019	05.12.2019
23.	Competition App. (AT) No. 80 of 2018	M. Shrinivas Reddy Anr. Vs. Competition Commission of India & Ors. With	26.09.2019	05.12.2019
24.	Competition. App. (AT) No.95 of 2018	Chemists and Druggists Association of Baroda & Ors. Vs.	26.09.2019	05.12.2019

		Competition Commission of India & Ors. With		
25.	Competition Appeal (AT) No. 02 & 04 of 2019	Divine Savior Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors.	26.09.2019	05.12.2019
26.	Competition App. (AT) No. 20-21 of 2019	Federation of Gujarat State Chemists and Druggists Association Vs. The Competition Commission of India & Ors.	26.09.2019	19.11.2019

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By Order

**-sd/-
Registrar**